

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 72 of 1995

Wednesday, this the 25th day of January, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

1. Thanka,
Wife of Late Shri Ponnu,
Paruvakke Veedu,
Bank Road, Alathur,
Malabar HPO (Head Post Office). .. Applicant

By Advocate Mr. KS Bahuleyan

vs.

1. Postmaster, Alathur
Malabar Head Post Office.
2. The Sr. Superintendent of
Post Offices,
Palakkad Division, Palakkad. .. Respondents

By Advocate Mr. TR Ramachandran Nair, Additional Central
Government Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant a part-time "Water Carrier" in the Head Post Office Alathur-Malabar, challenges A-6 and A-9 orders. Her services were terminated on the ground that she refused to fill water in buckets kept in the premises of the Post Office. Since then applicant has expressed regret for her unbecoming conduct and upon this respondents have agreed to reinstate her. If she tenders an apology in writing to the Postmaster and undertakes to fill the buckets with water as indicated in para 9 of the reply statement, she will be reinstated and allowed to continue in service.

2. The application is disposed of as aforesaid. No costs.

Dated the 25th January, 1995



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

List of Annexures

Annexure A6: True copy of Memo No.1/3 dated 17-9-94 of the 1st respondent.

Annexure A9: True copy of Memo No.A-1/14 dated 19-12-94 of the 2nd respondent.